

File No.11023/62/2019-QA
Food Safety and Standards Authority of India
(A statutory Authority established under the Food Safety and Standards Act, 2006)
(Quality Assurance Division)
FDA Bhawan, Kotla Road, New Delhi – 110002

Dated, the 21st February , 2020

RFP No. 14/2019-20 FOR PROCUREMENT OF FTIR

Further to this office Tender Enquiry No. 14/2019-20 dated 07th January and Corrigendum -01 dated 29th January, 2020, Pre Bid meeting held on 14th January, 2020 and Corrigendum-02 dated 05th February, 2020.

2. It is informed that the tender(RFP No.14/2019-20) has been scrapped.



(Nilesh Kumar Ojha)
AD(QA)